

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 28 of 2014**

**Dated : 27<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Pragati Power Corporation Ltd.**

**...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari

**ORDER**

Admit. Issue notice to the Respondents returnable on 11.02.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **11.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/mk*